

known to every part of the world. May I know from the Hon. Minister whether it is a fact that to prevent non-aligned nations to mobilise public opinion in favour of Nicaragua against U. S. designs efforts have been made by U. S. imperialism and their satellites to divert the attention of NAM meet and the countries involved in the NAM movement in a manner so that the stability and unity of non-aligned nations get further threatened? In this regard will the Hon. Minister tell us—India being the Chairman of NAM—whether enough care has been taken to see this matter and before we meet in the next NAM will India take special initiative for a formal discussion for a comprehensive proposal in favour of Nicaragua against U. S. designs so that other member nations are made alert about the designs of U. S. to divert the attention of NAM members in regard to this proposal? This has been stated by a senior member of the US Congress very recently.

SHRI K. R. NARAYANAN : Sir, India has been in the forefront of this matter. Actually, at the non-aligned summit held in 1983 and the ministerial conference of the Coordinating Bureau of the non-Aligned Movement held in April last year, we have expressed our position. In fact, we took initiative and got support of all other non-aligned countries in expressing their objection and position to the stand of the United States. So, there has been absolutely no ambiguity about it.

With regard to Harare Summit, I have no doubt that we would do the same. In fact, we are preparing for it and Nicaragua would be occupying a very important position in the agenda.

As regards threats to Non Aligned Movement from outside, we have been very sensitive to it and one of our objective is to fyрге the unity of the Non-Aligned nations against such thereats from all sort of powers.

SHRI SAIFUDDIN CHOWDHARY : In all important problems the veto power causes some problems. What to do about it, I do not know. Some thing can be done on that and that is a separate matter. But the point is that they are helping Contras and are putting economic sections against the legitimate government there but we have on our side the NAM and it is really big in strength, big continent-wise and countries wise. The question is whether we can take steps to impose certain economic sanctions against them and whether we are thinking on those lines.

SHRI K R. NARAYANAN : I only wish that the Non-Aligned Movement was strong enough and prosperous enough economically to make effective sanctions against Super Powers, but short of that we have been harnessing all the might of the Non-Aligned Movement to stand up against such interventions.

Tourist development programme at Chilka Lake

*227. **SHRI BRAJAMOHAN MOHANTY :** Will the Minister of TOURISM be pleased to state :

(a) whether the Sixth Plan Tourist Development Programme at Chilka Lake (Orissa) has not yet been implemented; and

(b) if so, what are the constraints and the steps taken for its early implementation?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SONTOSH MOHAN DEV) : (a) and (b). A statement is given below. During the Sixth Five Year Plan the following schemes have been taken up by the Central Department of Tourism for implementation at Chilka Lake (Orissa) in consultation with the State Government :

(Rs. in lakhs)

	Year	Sanctioned Amount	Released Amount
1. Purchase of paddle boats, life jackets and water skiing sets.	1983-84	2.00	1.80
2. Master Plan of Chilka Lake	1984-85	8.25	2.00
3. Assistance under Fairs & Festivals— Celebration of Chilka Boat Race.	1984-85	2.14	2.14

Item No. 3 above has already been implemented.

In the context of introduction of water sports on Chilka Lake, in 1983-84 two life paddle boats, two jackets and two water skiing sets were supplied.

As regards 2, at the request of the State Government, Town and Country Planning Organisation (TCPO), New Delhi has been entrusted with the work of the preparation of a Master Plan of Chilka Lake. Out of a total sanctioned amount of Rs. 8.25 lakhs, a sum of Rs. 2.00 lakhs has been advanced to TCPO in 1984-85. The work is expected to be completed by the end of the current financial year.

As regards 3, the amount of Rs. 2.14 lakhs was released to the State Government for procuring tents, generator and chairs etc. for use during the Chilka Boat Race in October/November.

SHRI BRAJAMOHAN MOHANTY : You have mentioned in the statement, item (1) that you have purchased paddle boats, life jackets, and water skiing sets for the Chilka Lake. But so far as Chilka Lake is concerned, there is absolutely no dressing up. I would like to know, whether the Hon. Minister has actually checked up about the implementation of this project. Earlier also I have written to the Ministry a number of times that it has not been implemented. It may be that you have given the money and it has either been spent or might not have been spent; there are no reflections of that in Chilka Lake.

The second item is under implementation.

As for as the first item is concerned, I would like to know from the Hon. Minister whether any officer of the Central Government or our Department has visited Chilka Lake, because the whole of Chilka Lake is so much being polluted by the fish processing industry and nothing has been done. My request to you is that you should take it up sincerely and seriously. Will any officer of the Department make a visit and see the things for himself? You should have a comprehensive planning for proper development there.

SHRI SONTOSH MOHAN DEV : The amount sanctioned for the first item was Rs. 2 lakhs and out of that we have already released Rs. 1.80 lakhs. The Master Plan is being prepared. A team of officials from our Ministry as well as Delhi Town and Country Planning have visited Chilka Lake twice and a plan is now being made to further develop the Chilka Lake. The Hon. Member has also written a letter to us. We have already written to the State Government and I can assure him that we shall monitor to see that the money is properly utilised. You will be happy to know that in the Seventh Five Year Plan, we have schemes of Rs. 79.44 lakhs to further develop the Chilka Lake and we are taking all steps to see that Chilka Lake is properly developed. He may be assured of it.

SHRI BRAJAMOHAN MOHANTY : Sir, the Hon. Minister will be very happy to know that birds in Chilka are the best in the world. It gets highest price in the international market. So my request would be whether the Government of India will examine to have a bird sanctuary there because birds from Siberian region visit every year to that lake? It is one of the most beautiful lakes in the country. Besides this, I want to know from you that there is a temple called Kalijai which is a tourist spot for that there is a ferry service only once in a week which should be increased. A comprehensive developmental programme should be taken up to develop this spot. So, my request would be whether the Government of India will examine in consultation with the State Government to develop this tourist spot.

My last question that is to be answered is whether any exercise is being made by the Tourism Ministry for the implementation of the programme for which the plan-wise sanctions are made? So the problem remains there, i.e. the gap between the Bird Sanctuary and the Temple.

SHRI SONTOSH MOHAN DEV : Sir, it is a fact that there is a Water Bird Sanctuary in Chilka, but the problem is that there are about 60,000 people who are fishing in this particular Lake. We have to take care of the ecology and the environment

of this area. The Master Plan which is now being examined by the Town and Country Planning people have taken all these into consideration and we have to involve the Environment Department also to have a Water Bird Sanctuary there. But at this moment, it is very difficult for me to say what will be the ultimate outcome because the Environment Department have to give their concurrence to this Bird Sanctuary project.

[*Translation*]

MR. SPEAKER : Are you going there for fishing, Ayub Sahib ?

SHRI MOHD. AYUB KHAN : Ruins stand testimony to the fact that the building stood high and grand. Every inch of Jhunjhunu and Sikar districts of Rajasthan is full of tales of valorous deeds. You will find there forts and places of kings and emperors which have engravings of gold on them. Therefore, is the Hon. Minister considering to set up a tourist Centre there also ?

[*English*]

SHRI SANTOSH MOHAN DEV : I will check up from my Department.

SHRI SRIBALLAV PANIGRAHI : There was a programme for the development of Chilka Lake. That also had the element of development of tourism. Earlier, there was a programme of development of this Chilka Lake alongwith an element of tourism and also with the assistance of the World Bank. That programme was for about Rs. 14 crores. What has happened to that programme ?

This programme, which the Minister has replied has any relevance with this one ?

SHRI SANTOSH MOHAN DEV : Sir, our programme is absolutely from our Department and keeping in view the development of tourism, a Yatri Niwas at Satpati had already been sanctioned and the work is

going on. Regarding the World Bank programme, I am not aware of it.

Export of cotton

+

*229. SHRI BALASAHEB VIKHE
PATIL :
SHRI AMARSINH RATHAWA :

Will the Minister of TEXTILES be pleased to state :

(a) the value of cotton exported during the last three years with quantity and quality;

(b) the names of countries to which cotton has been exported during the last three years giving the details of quantity and quality of cotton exported country-wise;

(c) whether the contracts have been fully executed and if not, the reasons therefor; and

(d) the details of agencies exporting cotton, quality-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) to (d). A statement is given below.

Statement

The value of cotton exported during the last three years with quantity and quality is at Annexure I

2. The contracts could not be completely executed. The entire quantity registered could not be exported due to non-opening of the letters of credit by the buyers, lack of adequate and clear shipping instructions, etc.

3. Details of agencies exporting cotton quality-wise are given at Annexure II.